

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 13(ND)/2015  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President



SH. R.VARADHARAJAN  
Hon'ble Member (J)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.05.2017

**NAME OF THE COMPANY:** A.A Development Capital India Fund LLC  
Vs  
M/s. Bar Flex Ployfilms Pvt. Ltd.

**SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013.**

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Mr. ARUN KATPALIYA	Sr. Adv.	} FOR RESPONDENTS	 
2.	Ms. POOJA M. SAIGAL	Adv		
3.	Ms. KHYATI SHARMA	Adv.		

1.	MR ABHIJEEET SINHA ,	ADV.	} FOR PETITIONER	 5/5/17
2.	MS. ANCHAL MULLICK,	ADV.		
3.	MR. SIDDHARTH MAIDU,	ADV.		

**ORDER**

At the request of the learned Counsel for the parties, the hearing in the  
Application as well as in the main case is deferred to 4<sup>th</sup> August, 2017 as agreed.

List the matter on 4<sup>th</sup> August, 2017.

59/1-  
(CHIEF JUSTICE M.M.KUMAR)  
PRESIDENT

59/1-  
(R.VARADHARAJAN)  
MEMBER(JUDICIAL)

05.05.2017  
V.Sethi